

and will also have trained staff for work study, have been exempted from the operation of the ban.

(b) Finance Ministry have no information regarding posts created under the exempted categories.

(c) and (d). The Special Reorganisation Unit, as a result of their work-studies of various organisations during 1961-62, have located about 1062 surplus posts, involving a financial effect of about Rs. 47 lakhs per annum. The recommendations have been forwarded to the Ministries/Departments concerned for consideration and necessary action.

**प्रादेशिक भाषाओं का माध्यम**

- \*३८८. { श्री प्रकाशवीर शास्त्री :  
श्री कछवाय  
श्री बड़े :  
श्री किशन पटनायक :  
श्री मुहम्मद ताहिर :  
श्री मोहसिन :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) विश्वविद्यालयों में प्रादेशिक भाषाओं के माध्यम से शिक्षा देने के बारे में अब तक क्या प्रगति हुई है ;

(ख) क्या यह सच है कि प्रादेशिक भाषाओं के माध्यम से शिक्षा देने के सरकारी प्रस्ताव का सर्वत्र स्वागत किया गया है ; और

(ग) उन विश्वविद्यालयों के क्या नाम हैं जिन्होंने इस मामले में पहल की है ?

शिक्षा मंत्री (डा० का० लाला श्रीमाली) :

(क) से (ग). विवरण सभा पटल पर रख दिया गया है । [देखिये परिशिष्ट १ अनुबन्ध सख्या ८०]

**Steel Plants**

\*389. Shri Morarka: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the total amount of depreciation written off or which is in arrears in respect of the three steel plants;

(b) the rate at which this depreciation is calculated;

(c) whether it is in accordance with the income-tax rules or general practice obtaining in other plants; and

(d) if not, the reasons for the variation?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) The total amount of depreciation written off till 31st March, 1962 is Rs. 54.70 crores. There will be no arrears.

(b) and (c). The rate of depreciation in respect of assets other than Steel Plants, is calculated on the diminishing balance method at the rates provided for in the income-tax rules. In the case of Steel Plants proper however, depreciation is calculated at 5% on the fixed instalment method, which is almost equivalent to the provision of depreciation prescribed in the income-tax rules.

(d) Does not arise.

**तीन अखिल भारतीय सेवाओं का गठन**

- \*३९०. { श्री भक्त दर्शन :  
श्री भागवत झा ग्राजाद :  
श्री हरिश्चन्द्र मायूर :  
श्री बी० चं० शर्मा :  
श्री अ० ना० विद्यालंकार :  
श्री हेम बरुआ :  
श्री हेम राज :  
श्री प्र० चं० बरुआ :

क्या गृह-कार्य मंत्री १४ मई, १९६२ के तारांकित प्रश्न संख्या ६९५ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि तीन

नई अखिल भारतीय सेवायें स्थापित करने की जिस योजना पर विचार किया जा रहा था उसके बारे में क्या प्रगति हुई है ?

गृह-कार्य मंत्री (श्री लाल बहादुर शास्त्री) : योजना पर अभी भी राज्य सरकारों के परामर्श से विचार किया जा रहा है ।

#### Scrap Committee Report

\*391. **Shri Vidya Charan Shukla:** Will the Minister of Steel and Heavy Industries be pleased to refer to the reply given to Unstarred Question No. 408 on the 1st May, 1962 and state:

(a) whether Government's examination of the Scrap Committee's Report has since been completed; and

(b) if so, nature of the decisions taken thereon?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) and (b). The Scrap Committee's Report is still under examination and a copy of the report along with the decision taken in the matter will be laid on the Table of the House shortly.

#### Air Accident Near Gauhati

\*392. { **Shri D. C. Sharma:**  
**Shri Raghunath Singh:**  
**Shri P. C. Borooah:**  
**Shri P. K. Deo:**  
**Shri Vishram Prasad:**  
**Shri Ram Sewak Yadav:**

Will the Minister of Defence be pleased to state:

(a) whether an air accident took place near Gauhati on the 12th July, 1962 in which 3 persons are reported to have been killed;

(b) if so, the details thereof;

(c) whether any enquiry was ordered into the accident;

(d) if so, the findings thereof; and

(e) the compensation given in this connection?

**The Minister of Defence (Shri Krishna Menon):** (a) Yes, Sir.

(b) to (d). The accident occurred while the aircraft was on operational flight. Further details will be known when the report of the Court of Inquiry, which has been ordered, is received.

(e) The grant of family/dependent's pension is being considered according to Rules.

#### National Integration

\*393. { **Shri Mohammad Tahir:**  
**Shri Bhakt Darshan:**  
**Shri D. C. Sharma:**  
**Shri K. Pattnayak:**  
**Shri Inder J. Malhotra:**  
**Shrimati Ramdulari Sinha:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 697 on the 14th May, 1962 and lay on the Table a detailed statement throwing light on the progress made so far regarding the implementation of the decisions taken by the National Integration Conference and the Council appointed by it?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** A statement is laid on the Table of the House. [Placed in Library, see No. LT-334/62].

#### Pilot Plants for Coal

\*394. { **Shri Ram Ratan Gupta:**  
**Shri Umanath:**

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government have decided to set up pilot plants for beneficiation of coal; and

(b) if so, when it is likely to be implemented?